

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1058/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Unity Infraprojects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>So. Counsel U.K. Chaudhary</i>		
2.	<i>Adv. Amrit Naik</i>		
3.	<i>Adv. Ashish Kamath</i>		
4.	<i>Adv. Abhishek Kale</i>		
5.	<i>Adv. Prashant Gavaskar</i>		
6.	<i>Adv. Naik Naik & Co.</i>		

Order

CP No. 1058/I&BP/NCLT/MB/MAH/2017

Reserved for Order on 13.6.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)